To be published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i)]

Government of India
Ministry of Finance
(Department of Revenue)
Central Board of Indirect Taxes and Customs

Corrigendum
New Delhi, the 1st October, 2020

G.S.R...-(E).:- In the notification of the Government of India, in the Ministry of Finance, Department of Revenue, No. 72/2020-Central Tax, dated the 30th September, 2020, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), vide number G.S.R. 603(E), dated the 30th September, 2020, :

- at page 2, in line 26, for the words “Quick Reference”, read “Quick Response”;
- at page 2, in line 33, for the words “Quick Reference”, read “Quick Response”.

[F. No. CBEC-20/06/09/2019-GST]

(Pramod Kumar)
Director, Government of India